## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO.115(ND)2015 CA NO.

CORAM:

S.NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 3.08,2016

NAME OF THE COMPANY:

NAME

Sh. Diwakar Sharma

Vs.

M/s. Shubhkamna Buildtech Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013

DESIGNATION REPRESENTATION

SIGNATURE

## ORDER

None present. In the interest of justice adjourn to 05.08.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

(A.K. Arora) 3.8.2016